

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2940

ANSWERED ON:12.12.2011

DEVELOPMENT UPGRADATION OF NHS

Bhaiya Shri Shivraj; Bhujbal Shri Sameer ; Jeyadural Shri S. R.; Mishra Shri Govind Prasad; Reddy Shri Magunta Srinivasulu; Singh Dr. Raghuvansh Prasad; Singh Shri Bhupendra ; Singh Shri Ganesh; Singh Shri Rakesh; Tomar Shri Narendra Singh ; Verma Shri Sajjan Singh; Virendra Kumar Shri

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the policy for development /upgradation of National Highways in the country;

(b) the details of targets fixed by the Government for development of highways under National Highways Development Programme (NHDP) in the country, State-wise particularly in Bihar and Southern States during the last three years and the current year alongwith their present status;

(c) the State -wise, details of the proposals received from various States in this regard including Maharashtra, Chhattisgarh, Madhya Pradesh and Odisha as well as under plan and non-plan heads during the same period alongwith the follow up action taken by the Government thereon;

(d) the State-wise number of proposals approved/projects completed including Andhra Pradesh so far alongwith the details of funds released/allocated including Madhya Pradesh during the same time;

(e) the details of delayed and pending projects with regard to development/upgradation of NHs alongwith the reasons therefor; and

(f) the steps taken by the Government for speedy completion of these projects and the time by which these projects are likely to be completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) The development of National Highways (NHs) is a continuous process and the works are, accordingly, taken up based on the traffic density, inter-se priority and availability of funds. The upgradation of NHs is also taken up from time to time based on requirements as per traffic density, inter-se priority and availability of funds. However, about 47,054 km length of NHs is programmed to be developed / upgraded under various phases of the National Highways Development Project (NHDP). Other approved major programmes include development of about 6,418 km length of roads (3,513 km length of NHs and 2,905 km length of State roads and other roads) primarily to 2-lane NH standards under Phase A of the Special Accelerated Road Development Programme in the North East (SARDP-NE) including Arunachal Pradesh Package, development of about 5,477 km length of roads (1,126 km length of NHs and 4,351 km length of State roads) primarily to 2-lane NH standards under Special Programme for development of roads in the Left Wing Extremism (LWE) affected areas. Besides these programmes, development works on NHs including upgradation of NHs are also taken up under National Highway (Original) [NH(O)] under Annual Plan.

(b) The State-wise targets are not fixed for development of NHs under NHDP. However, overall target for development of NHs under NHDP vis-À-vis the achievements during each of the last three years and the current year are as follows:-

Year Target (km) Achievement (km)

2008-09 3,519 2,205

2009-10 3,165 2,693

2010-11 2,500 1,780

\$ - As on October, 2011.

The State-wise details of length of completed NHs under NHDP during each of the last three years and the current year are at Annexure-I.

(c)and(d) No proposals are received from the States for development of NHs under NHDP.

The State-wise details of proposals received, approved and completed during last three years and the current year under Plan and non-Plan heads for other NHs are being compiled and will be laid on the table of the house.

The State/Union Territory (UT)-wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year are at Annexure-II.

The State/UT-wise details of funds allocated and expenditure incurred for Maintenance & Repair (M&R) of NHs during each of the last three years and the current year are at Annexure-III.

(e)and(f) The State-wise details of NH projects which are under implementation and running behind schedule are at Annexure-IV.

Projects have been delayed due to poor performance of contractors, delays in obtaining forest/wildlife/railway clearances, law & order problems in some states, delay in land acquisition etc.

In order to expedite implementation of projects Regional Offices headed by Chief General Managers have been set up by NHA for close monitoring of implementation of projects. Measures have been taken to expedite land acquisition, shifting of utilities etc.

The projects are periodically reviewed and monitored at various levels and corrective actions are taken up from time to time.